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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 10951/2022

SHALINI KHANNA Petitioner

Through: Mr. Hrishikesh Baruah & Ms.

Apoorva Jain, Advocates.

(M:9810671087)

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Ajay Digpaul, Mr. Kamal

Digpaul and Ms. Swati Kwatra,

Advs. for UOI.

Mr. Ashish Verma and Ms. Shalini Haldar, Advs. for R-2.

(M:9674779970)

CORAM:

JUSTICE PRATHIBA M. SINGH

<u>ORDER</u>

% 26.04.2023

1. This hearing has been done through hybrid mode.

2. List on 4th September, 2023.

PRATHIBA M. SINGH, J.

APRIL 26, 2023/dk/